

# LOK SABHA DEBATES

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## LOK SABHA

Monday, September 9, 1974/Bhadra 18,  
1896 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

### RE ADJOURNMENT MOTIONS

SHRI S M BANERJEE (Kanpur):  
Mr Speaker Sir, I am moving an  
adjournment motion on the Mana  
Camp incident

**अध्यक्ष महोदय** विजिंस एडवाइजरी  
बोर्ड की फंसीला करती है और हाउस उसको  
अपूरा रखता है, उसके बावजूद भी आप इस तरह  
की चोखा का उठा रहे हैं

SHRI S M BANERJEE You will  
kindly allow me five minutes only  
Since the refugees have been killed—  
three people have been killed includ-  
ing one lady—I would request you to  
ask the Minister for Rehabilitation to  
make a statement And the Govern-  
ment should make an announcement  
for a judicial probe

**श्री अटल बिहारी वाजपेयी (खालियर)**  
हमने फंसीला कि था कि एडजर्नमेंट मोशन  
नहीं लायेगे। इसीलिये मैंने सूचना इसकी  
नहीं दी। लेकिन जो कुछ हुआ है वह बहुत  
दर्दनाक है। शरणार्थियों पर गोलीया चली  
हैं, मोते हुई हैं। आप मंत्री महोदय को  
बत सकने हैं कि मदन की कार्रवाई समाप्त  
होने से पहले इसके बारे में क्या दे।

SHRI S M BANERJEE You may  
allow me later Kindly ask the Min-  
ister to make a statement

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SHRI NOORUL HUDA (Cachar)

Sir you may direct the Minister to  
make a statement.

**अध्यक्ष महोदय** चूंकि आपने फंसीला  
किया था कि कुछ नहीं जाना है इसलिये मैंने  
एडजर्नमेंट मोशन को देखा नहीं है। आज  
देखूंगा कि क्या साई है और मिनिस्टर को  
भेज दगा। बयान दिलवाना हुआ तो  
दिलवा दूंगा।

ANNOUNCEMENT BY SPEAKER RE.  
APOLOGY TENDERED BY THE  
EDITOR OF THE HINDUSTAN  
TIMES FOR A NEWS REPORT  
PUBLISHED IN THE PAPER.

MR. SPEAKER On the 4th Sep-  
tember, 1974, I had drawn the atten-  
tion of the House to a news report  
published in the Hindustan Times  
dated the 4th September 1974, in  
which it was stated that according to  
a competent source, the CBI proceeded  
in the matter only after securing the  
Lok Sabha Speaker's permission

2 I have now received a letter  
dated the 5th September, 1974, from  
the Editor of the Hindustan Times  
which reads as follows —

"I am extremely sorry that your  
name was mentioned in the  
report carried by the Hindus-  
tan Times yesterday in con-  
nection with the CBI inquiries  
into the Import Licence case  
without reference to you

As you stated in the House this  
could have been checked with  
you The failure to do so was  
quite inadvertent but I would  
nevertheless wish to tender an  
apology that this should have  
happened I can assure you